

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 802
TO BE ANSWERED ON 09.02.2023

Nuclear energy as a substitute for energy requirements

802 Shri P. Wilson:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government has come up with any policy/framework that augments nuclear energy as a substitute for energy requirements in mid and small-scale industries;
- (b) whether Government has plans to invite partnership from the private sector for building nuclear reactors to advance its clean energy initiative; and
- (c) If so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES &
PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a),(b)&(c) The present policy puts Atomic Energy in the list of prohibited sectors. Government of India has amended the Atomic Energy Act 1962 in 2015 to enable Joint Ventures with public sector undertakings to enhance atomic energy production.
